NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 97(ND)2006 CA. NO.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016

NAME OF THE COMPANY: M/s. Nagesh Hosiery Exports Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

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REPRESENTATION S.NO. DESIGNATION M.K. DHARQUAL (Adrs) 2. KRISHNA KOMAR PRELLAND SEEPIKA PRELLAND PRELLAND S. RAKESH MEHRA Republica 4 & Nogesh Knu petitioner Nogeshor-Renu mehre Petitioners Renumeh

ORDER

Both parties pray for an adjournment. At their request, the matter is adjourned to 19.10.2016.

2. Parties to be present in person on the next date of hearing in terms of the previous directions.

Member Judicial